

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 1856 - JK (LD ) of 2026**

**DATED:- 10 - 02 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 10.02. 2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Jawad Murtaza Khan)

Assistant Legal Remembrancer

**Annexure to the Government Order No. 1856 - JK(LD) of 2026 dated 10.02.2026.**

<b>S.No</b>	<b>Case No Title of Case</b>	<b>OIC</b>
<b>1</b>	O.A No. 1092/2025 titled Sunil Kumar & Anr. Vs. UT of J&K and others	<b>Sh. Ashwani Kumar Sharma, Additional Director Sericulture Development Department, Jammu</b>
<b>2</b>	WP ( C) No: 2366/2019 titled Amrik Singh Vs State of J&K & Ors	<b>Shri Ashwani Kumar Sharma, Joint Director of Agriculture (Input), Jammu</b>

